

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/135/2016
NAME OF THE PETITIONER(S) : S. Swaminathan & another
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① - S. Manjula Devi, Adv
For KSR & Co
CBE

For Respondents

[Signature]

② R. VIDYASHANKAR
R. ASHOK KUMAR

Counsel for Petitioners

[Signature]

ORDER

Counsels for both the parties are present and submitted that the parties are engaged in talks for settlement and prayed for time. At request, time is enlarged. Put up on 20.11.2017 at 10.30 A.M.

sd-
MEMBER (TECHNICAL)
ghk

- sd-
MEMBER (JUDICIAL)